## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/53/2016

NAME OF THE PETITIONER(S)

: V.P. Abdul Kareem

NAME OF THE RESPONDENT(S)

: Glosoft Technologies Private Limited & 2 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1. Preethi. & - Alasu

Counsel for Respondents (

RAJAGOPAL & RAGHUNATHAN

2. k. Grawtham Kumar

Athiban Vijay A. 10

Caunsel for Betitioner

## ORDER

Counsel for petitioner present. Counsel for Respondents also present. Counsel for Respondents is directed to file counter in C.A.No. 1 of 2015 and C.A.No.2 of 2015 within three weeks. Put up on 30.11.2016 at 10.30 A.M.

(Mohd Sharief Taria)

Member (Judicial)

(Anantha Padmanabha Swamy)

Member (Judicial)